Annexure-7

Name of the corporate debtor: Fairwealth Housing Private Limited; Date of commencement of CIRP: 01-06-2022; List of creditors as on: 30-10-2025

List of operational creditors (Government dues)

S	l.	Details of claimant Details			aim received	Details of claim admitted				Amount of	Amount of	Amount of	Amount of	Remarks, if any
N	lo.	Department	Government	Date of	Amount claimed	Amount of claim	Nature of	Whether	% of	contingent	any mutual	claim under	claim not a	
1				receipt		admitted	claim	related	voting	claim	dues,	verification	dmitted	
1								party?	share in		that may be			
									CoC		set-off			
1														
L														
Г														
1														
L														